

BENCH-I

for order

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.16/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Seri Equipment Finance Ltd.-Versus-Sree Metaliks Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Shounak Mitra } For Pehkonen
Mr. Z. ALI

[Signature]
7/11/17

Rahul Anddy } for Edelweiss.
Adv

[Signature]
7/11/17

Nileep Sengupta } advocates
Sweta Agarwal } for Mahesh Agarwal

[Signature]
7.11.17

Ramesh K. Verma

For Kuldeep Verma
Resolution Professional

[Signature]
07.11.17

ORDER

Ld. Counsel for the Resolution Professional, petitioner and Edelweiss
as well as the Ld. Counsel on behalf of Shri Mahesh Agarwal are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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Mr. S. Ali
Mr. Z. Ahmad Khan } For Petitioner

Mr. S. Ali
Mr. Z. Ahmad Khan } For Respondent

ORDER

Id. Counsel for the Respondent professional practice and business

as well as the Id. Counsel on behalf of the Respondent Agency are present